NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCA/176/CAA/2017

NAME OF THE TRANSFERRE

: IMPERIAL CONSULTANTS AND SECURITIES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.H. ARVINDH PANDIAN

For the Applicant Company General

Sr. Counsel.

FOR HARISHANKAR MANI

ORDER

Counsel for the applicant present. Heard. Order is reserved.

S Vijayaraghavan Member (Technical)

-301-K Anantha Padmanabha Swamy Member (Judicial)

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